# HIGH COURT OF JUDICATURE AT ALLAHABAD

## **CORRIGENDUM**

DATED: ALLAHABAD: December 11, 2008

No. 1538 / AR(S)/2008

The word "January" in the Court's notification no. 1004/AR(S)/2008 dated 10.12.2008 be read as "Jaunpur" in place of January.

#### BY ORDER OF THE COURT,

Sd/-

### (VIRENDRA KUMAR DIXIT) REGISTRAR GENERAL

#### No. 394 / AR (S)/ 2008, Dated: Allahabad: December 11, 2008.

In continuation to the Court's endorsement no. 383/JR(S)/2008 dated 10.12.2008, Copy forwarded for information and necessary action to:

- 1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
- 2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
- 3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
- 4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
- 5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
- 6. The District & Sessions Judges, Lucknow & Jaunpur.(Information available on E-mail).

  The Court of Additional District & Sessions Judge at Lucknow reserved for Sri A.N.Mittal, the then O.S.D., High Court, Lucknow Bench, Lucknow shall stand released.
- 7. The Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
- 8. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
- 9. The Registrar (Confidential), High Court, Allahabad.
- 10. The Joint Registrar (I), High Court, Allahabad.
- 11. The Officer On Special Duty/ Incharge Computer Centre, High Court, Allahabad.
- 12. The Deputy Registrar (Budget), High Court, Allahabad.
- 13. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
- 14. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
- 15. P.S. to Hon'ble Administrative Judges, Lucknow & Jaunpur. (Information available on Email).

BY ORDER OF THE COURT, Sd/-

(VIRENDRA KUMAR SRIVASTAVA) ASSISTANT REGISTRAR (SERVICES)